

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3686
ANSWERED ON:17.12.2012
EPFO EXAM
Adhi Sankar Shri ;Jeyadural Shri S. R.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Employees Provident Fund Organisation (EPFO) has taken any decision regarding the cancellation or rescheduling of the latest EPFO examination due to leakage of the said paper;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the EPFO has interacted with the Government in order to find out the involvement of other EPFO officials;and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) to (e): The matter is under investigation by the Delhi Police Authorities. Appropriate action will be taken on receipt of further communication from Delhi Police Authorities.